

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 19th day of *August, 2019*.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Civil Misc. Delay Condonation Application No. 330/01793/2012

In
Original Application Number. 330/00695/2012.

Ganga PrasadApplicant.

VE R S U S

Union of India and Another.Respondents

Advocate for the applicant :Shri A.N. Pandey (absent)
Advocate for the Respondents: Shri L.M. Singh

O R D E R

List revised. None is present for the applicant. Shri Manish Kumar Yadav, brief holder of Shri L.M. Singh, learned counsel for the respondents is present.

2. Today, this case is fixed for hearing of M.A No. 1793/2012 which is for condonation of delay in filing OA. No one is present to press this Misc. Application even in the revised call. Therefore, MA No. 1793/2012 for condonation of delay in filing OA is dismissed in default. Consequently, the OA also stands dismissed.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...